Annexure-7

Name of the Corporate Debtor : IBRIDGE SOLUTIONS PRIVATE LIMITED;

Date of commencement of CIRP: 12/08/2022; List of Creditors as on 23/11/2022

Operational creditors (Government Dues)

(Amount in ₹)

Sl.	Name of	Details of o	f claim Details of claim admitted Amount of Amount of Amount of Amount of Remarks, is									Remarks if		
No.		received		Details of claim admitted						contingent	any Mutual		claim under	
NO.	Creditor	received								claim				any
		Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting	Ciaim	dues, that	admitted	verification	
											may be set-			
		receipt	claimed		claim	covered by	-	related party?	share in CoC		off			
				admitted		-	guarant ee							
						interest								
1	E.S.I.	28-09-2022	5,341	5 3/1	Unsecured	NA	NA	NA	100	NA	NA	_	_	
1	Corporation Sub		3,341	3,341	(Government	INA.	IVA	IVA	100	NA .	IVA		_	
	Regional Office				Dues)									
					,									
														<u> </u>
														<u> </u>
														<u> </u>
														<u> </u>